

Central Administrative Tribunal, Principal Bench

Contempt Petition No.542 of 2001 in
Original Application No.2316 of 1996

New Delhi, this the 12th day of September, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member(A)

Obaidur Rehman
s/o Shri Ati ur Rehman
R/o E/11/48, Hauz Rani Extension
Malviya Nagar,
New Delhi
working as Monitor (Arabic)
Staff Artist
Central Monitoring Service
A.I.R., Aya Nagar,
New Delhi

- Applicant

(By Advocate: Shri S.Y. Khan)

Versus

1. Shri Pawan Chopra
Secretary,
Ministry of Information & Broadcasting
Shastri Bhawan
Dr. Rajendra Prasad Road
New Delhi-1

2. Shri Harish Awasthi
Director General
News Services Division
All India Radio,
Broadcasting House,
Sansad Marg,
New Delhi-1

- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

By an order passed on 22.3.2000 in OA No.2316/96, directions were issued to the respondents to induct the applicant into the IIS Group 'A' w.e.f. 4.9.92, the date on which his colleagues Shri J.L. Chaudhary and Shri P.C. Ahuja were so inducted. Applicant was held to be entitled to all consequential benefits flowing from such induction.

2. On a representation made by the applicant to

implement the aforesaid directions, respondents vide their communication dated 27.9.2000 have stated that the matter in regard to implementation of the said directions is already under process in consultation with Ministry of Law, Deptt. of Personnel and Training and U.P.S.C. Despite a period of almost a year having gone by from the date of aforesaid communication, no steps have been taken to implement the directions. We, however, find that in the aforesaid order of 22.3.2000, no time has been prescribed for implementing the directions.

3. In the circumstances, we find that interests of justice will be duly met if the present contempt petition is disposed of at this stage itself even without issue of notices with a direction to respondents to implement the directions within a period of three months from the date of service of a copy of this order. We direct accordingly. Present contempt petition is disposed of with the above directions.

V.K. Majotra
(V.K. Majotra)

Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

/dkm/